

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

STARRED QUESTION NO:112
ANSWERED ON:12.12.2013
CONSTRUCTION OF ROADS UNDER BHARAT NIRMAN YOJANA
Reddy Shri Modugula Venugopala

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of the institutional financial assistance being extended by the Government to the States for construction of roads under the Bharat Nirman Yojana, State-wise;
- (b) the details of the funds provided by the National Bank for Agriculture and Rural Development (NABARD) for the same during the last three years and the current year, year-wise;
- (c) whether Government monitors the funds borrowed from NABARD for proper utilization to achieve rural road targets under Bharat Nirman Yojana;
- (d) if so, the details thereof; and
- (e) the other steps taken/being taken by the Government to make the aforesaid scheme/institutions optimum result oriented?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI JAIRAM RAMESH)

(a) to (e) A Statement is laid on the Table of the House.

Statement referred to in reply to Parts (a) to (e) of Lok Sabha Starred Question No. 112 due for answer on 12.12.2013.

(a) 'Pradhan Mantri Gram Sadak Yojana' (PMGSY) was launched in December, 2000, as a centrally sponsored Programme and a one-time special intervention in Rural Roads to provide connectivity by way of an All-Weather road (with necessary culverts and cross-drainage structures, which is operable throughout the year), to the eligible unconnected habitations with a population of 500 persons (as per 2001 Census) and above in plain areas. In respect of 'Special Category States', the Desert areas, the Tribal (Schedule V) areas and Selected Tribal and Backward districts as identified by the Ministry of Home Affairs/Planning Commission, the objective is to connect eligible unconnected habitations with a population of 250 persons and above (Census 2001). The programme also envisages the upgradation of the existing Through Routes and Major Rural Links to prescribed standards, though it is not central to the programme. Rural Roads has been identified as one of the six components of Bharat Nirman and a goal has been set to provide connectivity to all habitations with a population of 1000 persons (Census-2001) and above (500 persons and above in the case of hilly or tribal areas) with an All-weather road by 2012.

The sources of funds for the Programme have been Cess on High Speed Diesel (HSD), Budgetary Support, ADB Loan, World Bank Loan and National Bank for Agriculture and Rural Development (NABARD) Loan.

(b) A separate window was created under Rural Infrastructure Development Fund (RIDF) in NABARD during 2006-07 to augment funding for rural roads under 'Bharat Nirman'. The year-wise loan drawn from the NABARD is as under:

Year Loan drawn from NABARD

(Rs. in crore)

2007-08 4,500

2008-09 7,500

2009-10 6,500

2010-11 Nil

2011-12 Nil

2012-13 Nil

2013-14 Nil
(till now)

(c) to (e) The rural roads under PMGSY are constructed, maintained and owned by the respective State Governments. As such, the responsibility of timely completion of these roads and ensuring quality thereof lies with the State Governments. However, the issue of timely completion of works is taken up with the State Governments in periodic reviews including Performance Review Committee (PRC) meetings, Regional reviews and State specific reviews. In addition, National Quality Monitors (NQMs) are also deputed to check the quality of completed and ongoing works on a random basis.

As reported by the states, under Rural Roads component of Bharat Nirman, the States have provided connectivity to 50,261 eligible unconnected habitations against the target of connecting 63,940 habitations. The State-wise target and its year-wise achievement is enclosed as per Annexure.